

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).1 8 7 7 2 / 2 0 0 5

(From the judgement and order dated 2.8. 0 5 in CW P  
4 of The HIGH  
COURT OF PUN J A B & HAR Y A N A AT CHAND I G A R H)

No. 11 5 2 6 / 9

RAM AVTA R PA T W A R I & ORS

Petitioner(s)

V E R S U S

STA T E OF HAR Y A N A & ORS.

Respondent(s)

(With appln. for stay and with prayer for interim relief & Office report)

W I T H S L P (C) NO. 18 7 6 8 , 18 7 6 5 , 18 7 6 9 , 18 2 6 1 , 18 7 7 1 , 18 7 6 6 , 18 7 7  
0 , 18 3 7 3 , 18 7 6 7 ,  
20 0 1 4 / 0 5 & 82 7 0 / 0 6

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office  
report)

(With appln(s) for exemption from filing O.T. and office report)

(With appln. for impleadment as party respondent and with prayer for interim relief  
and office report)

Date: 01/ 0 8 / 2 0 0 7 This Petition was called on for hearing today.

CORAM :

HON' B L E Dr. JUS T I C E ARI J I T PA S A Y A T  
HON' B L E MR. JUS T I C E D.K. JA I N

For Petitioner(s)

Dr. Rajeev Dhawan, S r. Adv.  
Mr. Rishi Malhotra, Adv.  
Mr. Pre m Malhotra, Adv.

Mr. Mukul Rohtagi, Sr. Adv.  
Mr. J asbi r Singh Malik, Adv.  
Mr. S.K. S a b h a r w a l , Adv.

Mr. R. Venk at a r a m a n i , S r. Adv.  
Mr. Sanjay J ain, Adv.  
Mr. Mukesh Ku m a r , Adv.  
Mr. Vinay Arora, Adv.  
Mr. Sudars h a n Singh Rawat, Adv.  
Mr. Anmol Thak u r a l, Adv.

Mr. J. L. G u p t a , S r. Adv.  
Mr. Arun J a i t l e y , Sr. Adv.  
Mr. Nidhesh Gupta, Adv.  
Ms. S. J a n a n i , Adv.

-2-

Mr. P. P . Rao, Sr. Adv.  
Mr. Mukul Rohtagi, Sr. Adv.  
Mr. Puneet Bali, Adv.  
Mr. Pr a b j i t J a u h a r , Adv.  
Mr. S.S. J a u h a r , Adv.

For Respondent(s)

Dr. Ra me sh K. Haritosh, Adv.

Dr. Kail a sh Chand,Adv.

Mr. Ravinder Srivastava, S r.Adv.  
Mr. Kun al Verm a,Adv.  
Mr. M. Manna n,Adv.  
Mr. T.V.George,Adv.

Mr. Anup G. Chaudha ry,S r.Adv.  
Mr. Harikesh Singh,Adv.  
Ms. June Chaudha ry,Adv.  
Mr. Ka m a l Mohan Gupta,Adv.

Mr. Rajiv Dutta,Sr.Adv.  
Mr. Yashpal Rangi,Adv.  
Mr. T.V. George,Adv.

Mr. Shishir P al Lar a r,Adv.  
Mr. T.V. George,Adv.

Mr. Manjit Singh,AAG (Haryana)  
Mr. T.V. George,Adv.

Mr. Ravindra Kesh avr ao Adsure,Adv.

Ms. K. Sharda Devi,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Hearing concluded.

Orders reserved.

Interim order passed by this Court on 31. 7. 2 0 0 7 shall continue  
until further orders. No orders are necessa ry on the application  
for impleadment.

(Ganga Thak u r) (Vijay Aggarwal)  
P S to Registrar Court Master